

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 01-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	ABA	101471/2020	Davinder Singh Kamaljit Sehgal Vs State Of Chembur Police Station	Prablin Singh Abrol
<b><u>EVIDENCE PART HEARD</u></b>				
2	SESSIONS CASE	100357/2014	The State Sakinaka P.S Vs Ashok Omprakash Gupta	
3	SESSIONS CASE	100644/2014	The State EOW Mumbai Vs Sachin Pandhurang Dhyalkar and Others	
4	SESSIONS CASE	100126/2015	The State E.O.W.Mumbai Vs Dilip Mansukhlal Shah and another.	
5	SESSIONS CASE	100482/2015	The State - Meghwadi PS Vs Santosh Dattatrya Baddade	
6	SESSIONS CASE	100437/2017	GHATKOPER POLICE STATION. Vs AKHTAR ALI CHHOTELAL WALDUKI SHAIKH	
<b><u>CHARGE</u></b>				
7	SESSIONS CASE	100147/2018	The State of Maharashtra - Shahu Nagar Police Station Vs Amitkumar Ramnaresh Jaiswal	APP
8	SESSIONS CASE	100150/2018	The State of Govandi Police Station Vs Mayur Jaysingh Chavhan	
9	SESSIONS CASE	1000639/2018	The State of Maharashtra of Police - Kurla Police Station Vs Saurabh Anand Prakash Sachan	APP
10	SESSIONS CASE	101773/2019	The State of Maharashtra - Dadar Rly. Police Station Vs Raju Kanti Raipuram @ Raikurmi	APP
<b><u>COMPLIANCE</u></b>				

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 01-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SESSIONS CASE	100592/2017	The State Wadala Police station Vs Santosh Prakash Gholap	
<b><u>REPLY/SAY</u></b>				
12	ABA	101366/2020	Shahajahan Bee Mohd. Shaikh and others 2 Vs The State Mankhurd Police Station	Anil Y. Bansode
13	ABA	101487/2020	Rajiya Bano Hasan Shaikh and 1 Anr. Vs The State of Maharashtra Trombay P stn.	Jigar K. Agarwal
14	CRI BAIL APPLN	102372/2020	Gaus @ Shahrukh Salim Sayed - Applicant. Vs State - Trombay Police station - Respondent.	Mir Associates
<b><u>APPEARANCE</u></b>				
15	SESSIONS CASE	100595/2020	The State Trombay Police Station Vs Akbari Abdul Samad Davre	PP
16	SESSIONS CASE	100597/2020	The State Shivaji Nagar Police Station Vs Wasim Nisar Ahmed Shaha	PP
17	SESSIONS CASE	100628/2020	The State Mankhurd Police Station Vs Abdul Jilani Sattar Shaikh and ors	PP
18	SESSIONS CASE	100643/2020	The State - Park Site Police Station, Mumbai Vs Dipak Bhalchandra Pagare	PP
19	CRI BAIL APPLN	102383/2020	Vishal Chandrakant Talekar- Aplcnt. Vs The State of Maharashtra- Bandra P. Stn.-Respdt.	Sugat P. Ingle

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 01-12-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	CRI BAIL APPLN	102384/2020	Vikas Kamlesh Verma-Aplcnt. Vs State of Maharashtra-Santacruz- P.Stn.-Respdt.	Apeksha Vora
<b><u>STEPS</u></b>				
21	SESSIONS CASE	100841/2014	The State of Maharashtra Vs Julfarnain Sajna @Sajma Shafiq khan	
<b><u>CROSS-EXAMINATION</u></b>				
22	SESSIONS CASE	100812/2016	SANTACRUZ POLICE STATION. Vs JAVED JAMAL SHAIKH	

---

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 02-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100383/2016	THE STATE OF KANJUR MARG POLICE STATION. Vs NAVIN PANDIT CHINTALE	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100203/2017	SHIVAJI PARK POLICE STATION. Vs UMESH HARI BOBLE	
3	SESSIONS CASE	100604/2017	The State DCB CID Unit-III Vs Manisha Gulab Pokharkar and other 5	
4	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
5	ABA	101368/2020	Rafat Farhat Hussain Vs The State Santacruz Police Station	Bhati Associate
<b><u>EVIDENCE PART HEARD</u></b>				
6	SESSIONS CASE	100788/2012	The State S.S.Branch Vs 1. Amit Pawar 2. Rajesh Parshuram Rajput	
<b>( Main Matter SESSIONS CASE/0100506/2012)</b>				
7	SESSIONS CASE	100714/2014	The State Tilak Nagar P.S Vs Hitesh Brujalal Solanki and others	
8	SESSIONS CASE	100648/2019	The State of Maharashtra - Navghar Police station Vs Chirag Suresh Peshwani	PP
<b><u>EVIDENCE</u></b>				
9	SESSIONS CASE	100480/2015	The State of Powai Police Station Vs Vikram Manoj Valodra	

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 02-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SESSIONS CASE	100579/2016	THE STATE OF KURLA POLICE STATION. Vs STIPHEN MOZES MARTIN	
11	SESSIONS CASE	100459/2017	NAGPADA POLICE STATION Vs ZULFIKAR ALI DALVI	
<b><u>CHARGE</u></b>				
12	SESSIONS CASE	100794/2016	NAGPADA POLICE STATION. Vs RIYZZUDDIN HUSSAIN THANGE	
13	SESSIONS CASE	100041/2018	The State of Byculla Police Station Vs Muddashir Sirajuddin Shaikh	
14	SESSIONS CASE	1000608/2018	The State of Antop Hill Police Station Vs Deepak Kumar Burma and other 01	APP
15	SESSIONS CASE	100655/2019	The State of Maharashtra - Shahu Nagar Police Station Vs Mohd. Sarfaraj Riyaz Ansari	APP
<b><u>COMPLIANCE</u></b>				
16	SESSIONS CASE	100313/2018	The State of RCF Police Station Vs Vishal Vasant Gavand	
<b><u>REPLY/SAY</u></b>				
17	M A IN ABA	100137/2020	Tabassum Begum Mohammed Wasi Sayed Vs State ShivajiNagar Police Station	Anand Charanbir
<b><u>APPEARANCE</u></b>				
18	SESSIONS CASE	100987/2019	The State of Maharashtra - Marine Drive P. Stn. Vs Vilas Krishna Kadam	APP
<b><u>WRITTEN ARGUMENTS</u></b>				

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 02-12-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	CRI APPEAL	100572/2018	Arun Sona Sathe@BA-1668-- 8-Aplnt. Vs State of Maharashtra-Pant Nagar P. Stn.-Respdt.	Viraj V. Kadam
<b><u>FILING SAY EXH READY</u></b>				
20	SESSIONS CASE	100096/2020	The State of Maharashtra - Ghatkoper Police Station Vs Harshad Pandurang Gaikwad	APP
<b><u>DORMANT FILE</u></b>				
21	SESSIONS CASE	100993/2002	State of Maharashtra Vs Mohd. Ismail Indubax Shaikh and 26 ors	
22	SESSIONS CASE	100657/2006	The State of Maharashtra Parksite P.Stn. Vs Satish Moghan Mudliyar	
23	SESSIONS CASE	100859/2006	The State of Maharashtra Khar Police stn. Vs Raju Gopinath Bharat	
24	SESSIONS CASE	100837/2013	The State Bhandup P. Stn. Vs Chand Mohd Yusuf Khan	

---

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 03-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100520/2014	The State Wadala P.S Vs Kannan @ Gondawala Andy Kauder and others	
<b>Sub Matter: MISC APPLN SC/0100158/2020</b>				
2	CRI APPEAL	100487/2018	Nafis Rais Ahmad Qureshi @ MA 1561/18 @ BA 1456/18 - Appellant Vs The State of Maharashtra - Park Site Police Station - Respondent (Org. Complainant)	Laxman R. Shahapur
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100143/2018	The State of Bhandup Police Station Vs Laxmi Shyam Kamble	
4	SESSIONS CASE	1000650/2018	State Dharavi Police Station Vs Jaydeep Mahadeo Katke	APP
5	SESSIONS CASE	100650/2020	The State of Maharashtra Through Pydhonie Police Station Vs Ranjit Pruthvi Choudhari and Anr.	PP
<b><u>EVIDENCE</u></b>				
6	SESSIONS CASE	100198/2015	The State Amboli P.S Vs Yadi Shaljaprasad Thakur @ Pappu.	
7	SESSIONS CASE	100901/2015	The State - Malbar Hill PS Vs Sanjay Bhikaji Govekar	
<b><u>CHARGE</u></b>				
8	SESSIONS CASE	100157/2018	The State of Kalachowki Police Station Vs Sushma Sanjay Chile	
9	SESSIONS CASE	100031/2019	The State of Bandra Police Station Vs Ayub Yunus Khan	APP

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 03-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SESSIONS CASE	100374/2019	The State of Trombay Police Station Vs Mohd. Ali Samsu Rehman Shaikh	APP
11	SESSIONS CASE	100517/2019	The state of Maharashtra - Khar Police Station Vs Faridul Mohsin Shaikh	APP
<b><u>REPLY/SAY</u></b>				
12	ABA	101341/2020	Karim Kasim Shaikh and 5 ors. Vs The State of Maharashtra Tilak Nagar P.stn.	I.A.Khan and Associates
<b><u>APPEARANCE</u></b>				
13	SESSIONS CASE	100311/2019	The State of Maharashtra - Bhandup Police Station Vs Premkumar Ramtaneshwar Verma	APP
<b><u>REPORT</u></b>				
14	SESSIONS CASE	100070/2013	The State Amboli P.Stn Vs Phiroz Afsar Khan and 2 Ors.	
15	SESSIONS CASE	100105/2013	The State Oshivara P. Stn. Vs Phiroj Afsar Khan 5 Ors.	
<b>Sub Matter: SESSIONS CASE/0100475/2013</b>				
16	SESSIONS CASE	100104/2013	The State Oshivara P. Stn Vs Phiroj Afsar Khan and 5 Ors.	
<b>Sub Matter: SESSIONS CASE/0100474/2013</b>				
17	SESSIONS CASE	100474/2013	The State Oshiwara P. Stn. Vs Raja Hussain Patel	
<b>( Main Matter SESSIONS CASE/0100104/2013)</b>				
18	SESSIONS CASE	100475/2013	The State Oshiwara P. Stn. Vs Raja Hussain Patel	
<b>( Main Matter SESSIONS CASE/0100105/2013)</b>				



**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 03-12-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	MISC APPLN SC	100158/2020	The State Wadala P.S Vs Chakravati Laxman Kaundur	APP  Khan Abdul Wahab
<b>( Main Matter SESSIONS CASE/0100520/2014)</b>				
<b><u>DORMANT FILE</u></b>				
20	SESSIONS CASE	100810/2008	State of Maharashtra Oshiwara P. Stn. Vs Mohd. Chand Fakruddin Shaikh 3 others	
21	SESSIONS CASE	100068/2009	State of Maharashtra DCB CID Vs Peter Lawrence Pareira @ Baba 4 others	
22	SESSIONS CASE	100203/2009	State of Maharashtra Kurla P Stn Vs Badaruddin Mohd. Shaikh 20 others	
23	SESSIONS CASE	100605/2011	The State RCF P. Stn Vs Ashish Prakash Kesri and 4 Ors	
<b>Sub Matter: SESSIONS CASE/0100635/2012</b>				
24	SESSIONS CASE	100635/2012	The State RCF P.S Vs Kailas@kuleshwar Gandhori Yadav and 2 other	
<b>( Main Matter SESSIONS CASE/0100605/2011)</b>				

---

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 04-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100565/2014	The State Deonar P.S Vs Aarif Mehboob Shaikh	
<b><u>HEARING</u></b>				
2	ABA	100960/2020	Nandini Hitesh Khilnani Vs The State of Maharashtra Khar P.stn.	Kanchan S.Chandak
3	ABA	100998/2020	Neha Prakash Khilnani Vs The State - Khar Police Station, Mumbai	Sameer P Nangre
4	ABA	101153/2020	Girish Gopaldas Pherwani And 4 Others Vs State Chembur Police Station	D G Gujral
<b><u>EVIDENCE PART HEARD</u></b>				
5	SESSIONS CASE	100008/2015	The State Gavdevi P.S Vs Anil Laxman Pawar	
6	SESSIONS CASE	100394/2016	THE STATE OF D.B.MARG POLICE STATION. Vs ROHIT DILIP TIWARI.	
7	SESSIONS CASE	100556/2017	The State Nirmal Nagar Police Station Vs Akram @ Munna Qureshi	
<b><u>EVIDENCE</u></b>				
8	SESSIONS CASE	100111/2015	The State Dharavi Police Station Vs Yusuf Mehmood Shaikh and Another	
9	SESSIONS CASE	100579/2015	State - Dongri P.Stn. Vs Mohd. Hasin Mohd. Afruddin Shaikh	
10	SESSIONS CASE	100662/2015	The State of Santacruz Police Station Vs Raj Devchand Vishwakarma	
<b><u>CHARGE</u></b>				

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 04-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SESSIONS CASE	1000514/2018	The State of Kalachowki Police Station Vs Irshad Sultan Ahemad Khureshi	PP
12	SESSIONS CASE	1000636/2018	The State of Maharashtra Kurla Nagar Police Station Vs Sonu Raja Devendra	APP
13	SESSIONS CASE	1000692/2018	The State of Maharashtra-Deonar P. Stn. Vs Nikhil Baban Kamble	APP
<b><u>APPEARANCE</u></b>				
14	SESSIONS CASE	100310/2019	The State of Maharashtra - Khar Police Station Vs Mohd. Ramij Tafajjul Hussain Shaikh and Ors. 07	APP
15	SESSIONS CASE	100990/2019	The State of Maharashtra - Marine Drive Police Station Vs Arun Pintya Jadhav	APP
16	SESSIONS CASE	100596/2020	The State Ghatkopar Police Station Vs Smt. Alka Ashok Shardul	PP
<b><u>REPORT</u></b>				
17	SESSIONS CASE	100254/2001	State of Maharashtra Vs Anand Sudhir Limaye and 5 ors	
<b><u>DORMANT FILE</u></b>				
18	SESSIONS CASE	100837/2001	State of Maharashtra Vs Sunil Vishram Ghadigaonkar and ors	
19	SESSIONS CASE	100972/2001	State of Maharashtra Vs Prakash Dattaram Dhumal and 14 ors	
20	SESSIONS CASE	100043/2001	THE STATE OF MAHARASHTRA Vs Smt.Navshi Kashinath Khetal and ors.	

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 04-12-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
21	SESSIONS CASE	100371/2001	THE STATE OF MAHARASHTRA RANPISE Vs GOOBA MANBAHADDUR THAPPA	

---

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100554/2018	Avinash Raj@Rajanna Kulal@BA-1630-Aplnt. Vs The State of Maharashtra- Ghatkopar P. Stn.-Respdt.	Amit Mane
<b><u>HEARING</u></b>				
2	ABA	101395/2020	Aslam Noor Mohd Shaikh and Anr. Vs The State of Maharashtra Shivaji Nagar P.stn	Ganesh R Waghmare
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100376/2015	The State of Vakola Police Station Vs Vijay Ramnathan Bhagwati	
4	SESSIONS CASE	100543/2015	The State of D.C.B.C.I.D. Unit-X Vs Sunil Suresh Khatpe	
<b>Sub Matter: SESSIONS CASE/0100088/2016</b>				
5	SESSIONS CASE	100088/2016	THE STATE OF DCB, CID, UNIT-X Vs SIKANDAR HASAN MIRZA @ RAJU	
<b>( Main Matter SESSIONS CASE/0100543/2015)</b>				
<b><u>EVIDENCE</u></b>				
6	SESSIONS CASE	100155/2015	The State Khar Police Satation. Vs Clarence Anthoy Pareira	
7	SESSIONS CASE	100339/2015	The State Khar Police Station Vs Clarence Anthoy Pareira	
8	SESSIONS CASE	100129/2016	THE STATE OF BANDRA POLICE STATION. Vs MOHD. HAFIZ MOHD.HANIF QURESHI.	
9	SESSIONS CASE	100107/2018	The State of Park Site Police Station Vs Savirhasan Mohamaddin Khan	
<b><u>CHARGE</u></b>				

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SESSIONS CASE	100164/2018	The State of Vakola Police Station Vs Einul Nizamuddin Khan and Other 1	Prakash V. Vare
11	SESSIONS CASE	1000169/2018	The State of Ghatkopar Police Station Vs Nikhil Kishor Sansare	APP
12	SESSIONS CASE	100352/2018	The State of Maharashtra - Nagpada Police Station Vs Imtiyaz Jaffar Khan	z
13	SESSIONS CASE	1000504/2018	The State of Sewree Police Station Vs Bilal Kareem Shaikh	PP
<b><u>COMPLIANCE</u></b>				
14	SESSIONS CASE	100720/2017	The State Nagpada Police Station Vs Siraj Moiddin Shaikh	
<b><u>APPEARANCE</u></b>				
15	SESSIONS CASE	100331/2019	The State of Maharashtra - Mahim Police Station Vs Popat Bhagwan Misal	APP
16	SESSIONS CASE	101437/2019	The State of Maharashtra - Mulund Police Station Vs Nitin Motiram Pawar	APP
17	SESSIONS CASE	101918/2019	The State of Maharashtra - Pant Nagar Police Station Vs Sameer Umesh Salvi and Others 02	APP Naveen Chomal
18	SESSIONS CASE	100454/2020	The State of Maharashtra - Nirmal Nagar Police Station Vs Sonu Meer Hasan Qureshi @ Sonu Alvi @ Sonu Pavi	PP

**REPORT**

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo  
COURT 41 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 05-12-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SESSIONS CASE	100207/2015	The State Bandra P.S. Vs Kaushal Vaidya @ Sandeep Suresh Khandalgaonkar	
<b><u>CROSS-EXAMINATION</u></b>				
20	SESSIONS CASE	100111/2014	The State V.P.Road P.S Vs Shahanwaj Hafiz Kazi	

---